SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Miscellaneous Application No. 3/2021 in C.A. No. 3282/2020

AMIT SAHNI Petitioner(s)

VERSUS

COMMISSIONER OF POLICE & ORS.

Respondent(s)

(FOR ADMISSION and IA No.134239/2020-CLARIFICATION/DIRECTION

Date: 24-01-2022 This application was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s)

Applicant Mr. Mansoor Ali, AOR

Mr. Amit Sahni, Adv./petitioner in person

Ms. Sonali Tiwary, Adv. Mr. Parth Sharma, Adv.

For Respondent(s) Mr. K.M. Nataraj, Ld. ASG

Ms. Aishwaryta Bhati, Ld. ASG.

Mr. Rajat Nair, Adv. Mr. Kanu Agrawal, Adv.

Mr. Gurmeet Singh Makker, Adv.

Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following O R D E R $\,$

No clarification of our judgment is required.

The judgment speaks for itself.

IA No.134239/2022 is dismissed accordingly.

M.A. also stand disposed of.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)